

**C. A. T. Bench, JAIPUR**

Date of Order	O.A.NO. 165/93	Orders
13.12.93.	<p>Mr. Ashok Gaur- Counsel for applicant.</p> <p>Mr. K.P.Mishra- Counsel for respondents.</p> <p>Heard, the learned counsel for the parties.</p> <p>Mr. K.P.Mishra produced the record before us showing the select list for the year 1992. The name of the applicant finds place at S.NO. 23 and 3 senior persons namely Mr. J.P.Chandelia, Mr. R.N.Arvind &amp; Mr. K.N.Gupta have not been promoted to the IAS. No officer junior to the applicant in the select list had of 1992 been appointed to IAS.</p> <p>In such circumstances we do not find any force in this O.A. and the same is dismissed. Parties to bear their own costs.</p> <p><i>B.S. Mahajan</i> (B.S. MAHAJAN) Adm. Member</p> <p><i>D.L. Mehta</i> (D.L. MEHTA) V.C.</p>	<p>A1 5</p> <p><i>Out +</i> <i>the app sub CP</i> <i>9236/9237</i> <i>22/12/93</i></p>